

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.02.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16, TP108/17	For report of Liquidator IA 102/2020 – Directions to res Liquidation	Sec 433 of CA 1956	Encarta Pharma Pvt Ltd	Ramachandra D Choudhary – Liquidator	Vikram Hospitals Pvt Ltd	Anil Kumar for Liquidator , Abhishek Patil for R1- R6 in IA 102/2020

ADVOCATE FOR PETITIONER/s:

MR. RAMACHANDRA . D. CHOUDHARY –  
Liquidator

ADVOCATE FOR RESPONDENT/s:

MR. ATUL SHARMA – Proxy Counsel  
for Respondent

ORDER

Heard Mr. Ramachandra D Choudhary, learned Liquidator and Mr. Atul Sharma, learned Proxy Counsel for the Respondent through Video Conference.

The learned Proxy Counsel for the Respondent requests short time as his Senior is engaged in other Court.

Post the case on 17.03.2021.

MEMBER (T)

MEMBER (J)

Brunda

**Verified**  
  
**Court Officer**